

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 113 of 2016 (SZ)

Appellant(s)

Heera Kerala Developers Pvt., Ltd.,
Heera Park,
Vazhuthacaud,
Thiruvananthapuram,
Rep. by its Managing Director,
Dr. A.R. Babu.

Respondent

Vs. Kerala Coastal Zone Management
Authority, Rep. by its Secretary,
Department of Environment and
Climate Change,
Thiruvananthapuram.

Legal Practitioners for Appellant(s)

M/s. P.B. Sahasranaman,
S. Kamaleshkannan and
S. Sai Sathya Jith.

Legal Practitioners for Respondents

Mr. T.N.C. Koushik for Respondent.

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 18th September, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>List the matter for arguments of the respondents on 04.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>